

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 48/(MAH)/2011
CA No.

CORAM:

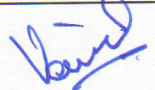
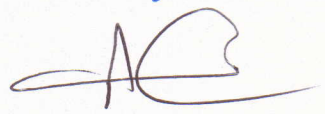
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.11.2016

NAME OF THE PARTIES: Mr. Rachit Suresh Gangar & Anr.
V/s.
M/s. Trivedi Bialetti Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Vaishakh Shaji	Adv. for Respondent 1	
	Arjun Khosla	Adv. for Pet	

Order

CP No.48/397-398/CLB/MB/MAH/2011

Both the parties are present. This Bench will frame issue on 16.11.2016 looking at the issues filed by them.

List this matter for hearing on 16.11.2016.

sd/-

B.S.V.PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)